

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA.566 of 1996

Date of Order: 22.4.98.

Present: Hon'ble Mr.Justice S.N.Mallick,Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

JATINDRA NATH DAS

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr.B.Mukherjee, counsel.

O R D E R

S.N.Mallick,V.C.

None has appeared for the petitioner when the matter is called on for admission hearing. It is noted that none had also appeared for the petitioner on successive earlier days. Under the circumstances, the application is dismissed for default. No order as to costs.

SD

(S.Dasgupta)
Member(A)



(S.N.Mallick)
Vice-Chairman.

s.b.